

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *296**

TO BE ANSWERED ON THE 07TH AUGUST, 2018/ SHRAVANA 16, 1940 (SAKA)

DEVELOPMENT OF BORDER VILLAGES

***296. ADV. M. UDHAYAKUMAR:
 SHRI RAVINDRA KUMAR PANDEY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to develop border villages along all the international borders in 17 States;

(b) if so, the details thereof;

(c) whether the Government has released Rs. 1,100 crore in 2017-18 for the all round development of these villages;

(d) if so, the details thereof and the amount spent for each village, village and State-wise; and

(e) the funds allocated under the Border Area Development Programme (BADP) during the last three years, Statewise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *296 FOR ANSWER ON 07.08.2018

(a) to (d): The Government is implementing the Border Area Development Programme (BADP) as a major intervention to meet the special developmental needs and well being of the people living in remote and inaccessible areas situated near the international border. The programme is supplemental in nature and seeks to augment the pace of development in the border areas along the international land border. Sanction has been given for comprehensive development of 61 border villages at estimated cost of Rs. 371 crores. An amount of Rs.126 crores has been released to the border States during the last two financial years i.e. 2016-17 and 2017-18 for the comprehensive development of these 61 villages in the country. Village wise physical and financial progress of the projects is monitored by the concerned State Government.

(e): The details of funds allocated and released to 17 border States under BADP during the last three financial years (2015-16 to 2017-18) are as follows:

States	2015-16		2016-17 (Centre Share)		2017-18 (Centre Share)	
	Allocation	Release	Allocation	Release	Allocation	Release
Arunachal Pradesh	89.96	89.96	108.97	108.97	154.14	154.14
Assam	30.66	30.66	34.05	34.05	56.00	56.00
Bihar	60.65	60.65	46.00	46.00	46.00	46.00
Gujarat	33.08	33.08	38.00	38.00	31.73	31.73
Himachal Pradesh	23.10	23.10	31.00	31.00	35.00	35.00
Jammu.& Kashmir	130.11	130.11	190.39	190.39	198.89	198.89
Manipur	22.00	22.00	30.77	30.77	27.56	27.56
Meghalaya	27.31	27.31	36.67	36.67	36.56	36.56
Mizoram	38.62	38.62	46.00	46.00	46.00	46.00
Nagaland	29.10	29.10	32.15	32.15	40.04	40.04
Punjab	38.12	38.12	27.98	27.98	28.00	28.00
Rajasthan	158.39	158.39	123.72	123.72	116.00	116.00
Sikkim	20.00	20.00	25.00	25.00	28.01	28.01
Tripura	50.57	50.57	70.90	70.90	65.07	65.07
Uttar Pradesh	48.59	48.59	38.00	38.00	38.00	38.00
Uttarakhand	27.95	27.95	27.08	27.08	31.00	31.00
West Bengal	161.79	161.79	108.32	108.32	122.00	122.00
TOTAL	990.00	990.00	1015.00	1015.00	1100.00	1100.00
